

TA-5/96

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

O.A. 1010 of 1996.
(U N L I S T E D)

Date of Order: 16.8.96.

Present: Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman.
Hon'ble Mr. M.S. Mukherjee, Administrative Member.

BHIM SINGH DEHIYA

-VS-

UNION OF INDIA & ORS.

For the petitioner:

For the petitioner: Mr. Samir Kr. Ghosh, counsel.
For the respondents: NONE.

O R D E R

This is filed as an unlisted motion to-day.
Mr. Samir Ghosh, 1d. counsel, appears for the petitioner. None
is present for the respondents.

Service is not complete on all the respondents.
The same be completed meanwhile.

Matter be listed for admission hearing on 6.9.96.
The respondents are directed to file reply by the next date.
Petitioner shall forthwith serve a copy of this Order and the
notice along with annexures thereto on all the respondents, against

Plain Copy of this Order be given to the 1d. counsel
for the petitioner for immediate communication of all concerned.

MSM
(M.S. Mukherjee)
Member (A)

A.K.C
(A.K. Chatterjee)
Vice-Chairman.